MR. CHAIRMAN: Dr. Das, all these things should have been put along with the statement. You read the question. You should answer (b), (c) and (d).

DR. MONO MOHAN DAS: Yes, Sir.

SHRINAWAB SINGH CHAUHAN: लास्ट पैराग्राफ में जो Broadcasting time "है, तो ये जो दस स्टेशंस हैं इन में क्या फर्क है? क्या ये एक ही सा टाइम ब्राडकास्ट करते हैं और क्या हिन्दुस्तान में जो ब्राडकास्ट होगा क्या उसी के ग्रनुसार होगा ?

DR. MONO MOHAN DAS: Sir, all this information is given. For example, in the first page of the state ment, I find it is, "The building in Kalkaji in the grounds of the Over seas Communications Service, for which a sum of Rs. 70,000 was pro vided.......".

SHRI NAWAB SINGH CHAUHAN: This is not my question, Sir. You say that there are ten stations in the world broadcasting time signals.

में यह पूछ रहा हूँ कि क्या ये एक ही सा टाइम ब्राडकास्ट करते हैं या डिफरेंट टाइम सिगनल्स ब्राडकास्ट करते हैं श्रौर क्या हिन्दुस्तान में जो ब्राडकास्ट होगा उन्हीं की लाइंस में होगा या डिफरेंट लाइन में ?

DR. MONO MOHAN DAS: The broacasting will be made according to the international schedule.

COLOURISATION OF VEGETABLE OILS

*376. SHRI M. P. BHARGAVA (ON BEHALF OF SHRIMATI SAVITRY DEVI NIGAM): Will the Minister of SCILN-TIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state whether a suitable colour has been discovered for colouring vegetable oils in order to prevent adu;teration of pure ghee?

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CUL-TURAL AFFAIRS (DR. MONO MOHAN DAS): Not yet, Sir.

SHRI M. P. BHARGAVA: For how many years search for such colour has been going on?

DR. MONO MOHAN DAS: Sir, much time and energy have been spent. We can force our scientists to work for it, but we cannot force them to make a discovery or an invention.

DR. RAGHUBIR SINH: Does the hon. Minister think that it is a wild goose chase?

DR. MONO MOHAN DAS: I could not follow.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUES-TIONS

COMPULSORY RETIREMENT OR SUPER-ANNUATION IN INCOME-TAX DEPART-MENT, WEST BENGAL, CALCUTTA

♦363. SHRI Z. A. AHMAD: Will the Minister of FINANCE be pleased to state:

(a) whether there have been any cases of compulsory retirement or superannuation in the Income-Tax Department, West Bengal, Calcutta; (**b**) if so, the number of such cases; | (b) Does not arise.

(c) whether in all such cases of retirement the length of service of each employee was taken into consideration;

(d) whether break of service in the Income-Tax Department by these retired persons had been condoned for ca culation of pensions; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) There has been no case of compulsory retirement as a measure of penalty, but there have been cases of retirement on superannuation.

The age of superannuation is **55** years except in the case of Class IV Staff in whose case it is 60. Ministerial Government Servants holding lien on permanent posts on or before 31st March, 1938, can also be retained upto the age of 60 years provided they continue to be efficient and fit.

(b) to (e). Does not arise so far as compulsory retirement is concerned. Regarding retirement on superannuation the question does not specify the' period for which information is required. However, information in respect of one year (57-58) is being collected and will be laid on the Table of the House in due course.

INSTITUTES OF SCIENTIFIC STUDIES FOR THE PREVENTION OF ALCOHOLISM

*370. SHRI V. C. KESAVA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to start institutes of scientific studies for the prevention of alcoholism; and

(b) if so, where these institutes will be started?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) No.

EVENING INSTITUTION FOR WORKERS

*374. SHRI P. N. RAJABHOJ: Will the Minister of EDUCATION be pleased to refer to the reply given to Starred Question No. 508 in the Rajya Sabha on the 15th September, 1958 and state whether Government have since come to any final decision as to the location and date of the proposed evening institution for the education of workers in an industrial city of the country?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI) : It is proposed to locate the institution at Indore, Madhya Pradesh. It will start functioning in the near future. The State Government has been addressed in this respect and a reply is awaited.

ISSUE OF WARNING LETTERS TO TEACHERS OF M. B. B. COLLEGE, TRIVUKA

*377. SHRI J. V. K. VALLABHA-RAO: Will the Mimster of EDUCATION be pleased to state:

(a) whether it is a fact that the Tripura Administration has recently issued letters to the teachers of the M. B. B. College, Tripura warn ng them against their request for forwarding applications for other jobs; and

(b) if so, under what rules such warning letters were issued?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b). The matter is being investigated and a full report will be laid on the Table of the Rajya Sabha in due course.

Institutions for Education of Deaf and Dumb

◆378. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of EDUCATION be pleased to state the number of States which have got institutions for the education of deaf and dumb?